

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD.

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Registration T.A.No. 6 of 1987.

(L.A. Case No. 70 of 1978)

Bengalimal and another . .vs. .Collector Agra.

Hon'ble Justice Shri S.Zaheer Hasan, Vice Chairman(J)

Hon'ble Shri B.C.Mathur, Vice Chairman (A).

(Delivered by Hon.S.Zaheer Hasan, V.C.)

This is a reference under Section 18 of the Land Acquisition Act. Since the relief claimed in this case is not in respect of service matter as envisaged by Section 14 of the Administrative Tribunals Act, 1985, this Tribunal has no jurisdiction to entertain this case.

Let the file of the case (L.A. Case No. 70 of 1978) be retransmitted to the II Additional District Judge Agra, through the District Judge Agra.

26.6.87  
VICE CHAIRMAN (J)

June 26, 1987.  
R.P. /  
V. CHAIRMAN (A)